

ITEM NO.79

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR DR. K. ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 28942/2015

ASHOK SAWAJI CHAWARE

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS.

Respondent(s)

Date : 31/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anil Kumar, Adv.

For Respondent(s)

Ms Surajita Pattanaik, Adv.

Mr. B. V. Balaram Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has filed counter affidavit.

For respondent Nos. 2 and 3, counter affidavit has not been filed. However, as requested, four weeks time is granted as last opportunity.

List again on 18.7.2016.

(DR. K. ARUL)
Registrar